

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2**

**IA 349 of 2018 in IA 163 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT  
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.04.2021**

Name of the Company: Ramesh Chandra Garg & Ors  
V/s  
Kuldeep Verma RP of K S Oils Ltd & Anr

Section: 60 of the Insolvency and Bankruptcy Code, 2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.  
2.

**ORDER**  
**(through video conferencing)**

In view of adjournment in IA 348 of 2018, the instant matter is also adjourned.

List the matter on 04.06.2021.

**VIRENDRA KUMAR GUPTA**  
**MEMBER TECHNICAL**  
Dated this the 1st day of April, 2021

*Manorama*  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**